

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for Respondent

[Signature]
C.V.S. Senthil Kumar

[Signature]

Counsel for Petitioner

[Signature]
C.T.T. Ramakrishna

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions stating that he has to collect some more document in relation to the matter. Time extended finally at request. Put up on 25.10.2017 at 10.30 A.M.

- Sdr
K Anantha Padmanabha Swamy
Member (Judicial)

bc